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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.04/(MAH)/2011

CORAM:

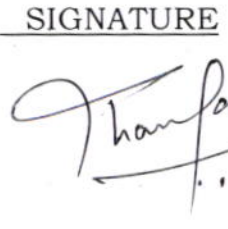

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Justice B. G. Kolse Patil
V/s.
M/s. Sakal Papers Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv Chandanrigh Shekhawat	Advocate for Respondent no 1 to 8	
2	Adv. Aditya Bhat i/b M/s Saijay Udeshi and Company	Advocate for the Petitioner	

ORDER

TCP No. 04/111A/NCLT/MB/MAH/2011

At request of both the Counsels, list this matter for further hearing on
31.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)